NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 128/397-398/NCLT/AHM/2016 (New) CP No. 55/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

Name of the Company:

Avni Dharmesh Patel

V/s.

Venus Procon Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. JMSDab

ALM

Responder,

2.

ORDER

None present for Original Petitioner. Learned Advocate Mr. J M Shah present for Respondents.

Petitioner is directed to be present for hearing before admission failing which further steps follows.

List the matter on 21.11.2017 for hearing before admission as a last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of October, 2017.